

1

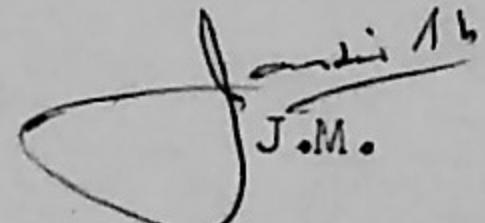
(11)

20.4.95

Hon. Mr. S. Dayal, A.M.
Hon. Mr. J.S. Dhaliwal, J.M.

None for the applicant even after
one pass over.

The order shows that none appeared
for the applicant on 30.9.93, 26.10.94,
1.12.94 and on 27.1.95. Only once on 20.1.95
the counsel for the applicant had taken
adjournment. It appears that the applicant
has lost interest in pursuing the case,
Hence the application is dismissed in default
and for want of prosecution.


J.S. Dhaliwal
J.M.

/pc/


A.M.